

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 72 OF 2016 &
IA NO. 239 OF 2016**

Dated: 29th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Jindal Steel & Power Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant (s)

:

Mr. Sanjay Sen, Sr. Adv.

Ms. Divya Chaturvedi

Ms. Shikha Pandey

ORDER

Issue notice to the Respondents returnable on 31.05.2016. Dasti in addition is permitted.

List the matter on **31.05.2016.**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**